

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 2377/95

New Delhi, this the 13th day of September, 1999

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE SH. S.P. BISWAS, MEMBER (A)

In the matter of:

Sh. M.M. Sharma,
S/o Late Sh. Bhoj Ram Sharma
aged 52 years,
Designation : Officers Surveyor
Boundary Cell (SGO)
Survey of India,
37 B, I-II Block,
Church Road,
New Delhi-110 001.

R/o 278, Sector IV, R.K. Puram,
New Delhi-110022
(By Advocate: Sh. K.L.Bhandula)

.... Applicant

Vs.

1. Union of India
(Through the Secretary,
Department of Science & Technology,
Technology Bhawan,
New Moharolly Road,
New Delhi-110 016
2. Surveyor General of India,
Post Box No. 37,
Dehradun-248001.
3. Sh. S.S. Uppal,
Officers Surveyor,
15 B.O., Naya Publication Office,
Survey of India,
Hathi Barkala,
Behradun-248001
4. Sh. Krishan Gopal Kohli,
Officers Surveyor,
No.44 Party (C.C.)
Survey of India,
Jabalpur- (M.P.)
5. Sh. G.S. Rana,
Officer Surveyor,
28 Party (N.W.C.)
Survey of India,
Block No. 6,
Hathi Barkala Estate,
Dehradun-248 001.

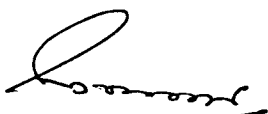
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6. Sh. C.A. Nooratnam,
Officer Surveyor,
24 Party (S.C.),
Survey of India,
Bangalore. (Karmatala)Respondents
(By Advocate: Sh. Madhva Panikar)

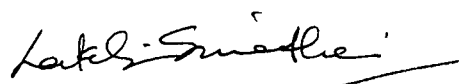
O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, M(J)

Learned counsel for applicant submits that the
applicant is no longer interested in pursuing this case
and seeks permission to withdraw the OA. OA-2377/97 is
accordingly disposed of as withdrawn.


(S.P. BISWAS),
Member (A)

'sd'


(MRS. LAKSHMI SWAMINATHAN)
Member (J)